### Statement of Immoveable Property Return for the Year 2014 (as per 1901/2014)

#### Annexure-I

<table>
<thead>
<tr>
<th>Remarks</th>
<th>How acquired</th>
<th>Whether present income from property</th>
<th>Present Value</th>
<th>Building or other property (in which property details)</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td></td>
<td></td>
<td></td>
<td>Construction/Completion Date and Village</td>
</tr>
<tr>
<td></td>
<td></td>
<td></td>
<td></td>
<td>Location of District</td>
</tr>
</tbody>
</table>

- **Date:** 31/5/2015
- **Name of Officer (in full):**
- **Service:**

The columns should be filled up neatly in capital letters.

The working no change or in addition or in the previous year should be provided and full details provided.

The data provided should be complete and in this case, even if the property is mortgaged, either in own name or in the name of any member of the family or in the name of any other person dependent on Government servant.

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**Notes:**

- Includes short term lease data.
- In case where it is not possible to assess the value accurately, the appropriately value in relation to present conditions may be indicated.